

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.259- TP 24-B/2016(CA 106 of 2015) with TP 24 of 2016(CP 22 of 2012
ITEM No.260- IA 130 of 2018

Proceedings under Section 397-398 of Co. Act, 1956

IN THE MATTER OF:

Niklesh T Nihalani

.....Applicant

V/s

Rohit Dyeing & Printing Mills Pvt Ltd & Ors

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Dhiren Dave, Adv.

Mr. Hitesh Buch, PCS in IA 130 of 2018

For the Respondent

: Mr. Jigarkumar Gandhi, PCS for R-1

ORDER

TP 24-B/2016(CA 106 of 2015) with TP 24 of 2016(CP 22 of 2012 & IA 130 of 2018

Pleadings are complete.

List for final hearing on 29.08.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)